

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 4th August, 2026

No.LJ(B).48/2020/258 – In the interest of public service and in exercise of the powers conferred under sub-section (1) of Section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya is pleased to appoint the following officers and confer them with powers of Executive Magistrates within East Khasi Hills District with effect from 31th July, 2026 to 20th August, 2026 during the Durand Cup, 2026 event -

Officials nominated for Law-and-Order duty in connection with the Durand Cup 2026

Sl. No	Names of Officer & Designation
1.	Shri Ricky Winner Myllemngap, Horticulture Development Officer, Mawkynrew Block.

Sd/-

(Shri A.K. Sangma),

Secretary to the Govt. of Meghalaya,
Law Department

Memo No.LJ(B).48/2020/258 -A,
Copy forwarded to: -

Dated Shillong, the 4th August, 2026

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
2. The Deputy Commissioner, East Khasi Hills District, Shillong. This has a reference to your letter No. GEN(I)/DURANDCUP/127/2024/Vol-I/31, dt. 28.7.2026.
3. The Personnel & A.R. (A) Department for information.
- ✓ 4. The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the Law Department website.

By order etc...,

Sanna

Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department

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